

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode – Promotion, transfer and posting of Members of staff - Orders – Issued.

- Read:- 1) Retirement of Smt.Latha.P.K ,Acting Fair Copy Superintendent ,Munsiff Court,Vatakara on Superannuation on 31-01-2022.
2) Representation dated 01-02-2022 put in by Sri.Prakasan Kalandintavida Selection Grade Typist, Spl Court (NDPS Act Cases) / Addl District & Sessions Court ,Vatakara.
3) Application for transfer put in by Smt. Ramani. N. K , Senior Grade Typist, O/o Waqf Tribunal, Kozhikode. .
4) Application for transfer put in by Smt.Salima.P.K, L.D.Typist ,Sub Court,Koyilandy.

ORDER NO. A1-22/2022

Kozhikode, Dated :02.02.2022

The following Orders of Promotion, transfer and posting of typists are issued.

1. Sri.Prakasan Kalandintavida (PEN: 623592) Selection Grade Typist, Spl Court (NDPS Act Cases) / Addl District & Sessions Court ,Vatakara is appointed as Acting Fair Copy Superintendent with special Allowance of Rs.200/- per month transferred and posted as such to Munsiff Court ,Vatakara in the existing vacancy.
2. Smt.Ramani.N.K (PEN: 623800) Senior Grade Typist, O/o Waqf Tribunal, Kozhikode is promoted as Selection Grade Typist transferred and posted as such to Sub Court, Koyilandy Vice SI No 6.
3. Sri. K.Byju (PEN: 623522) U D Typist, Sub Court, Koyilandy is promoted as Senior Grade Typist and posted as such to the same Court.
4. Sri.Sasi.M (PEN: 623865) U D Typist, Sub Court, Vatakara is transferred and posted as such to Spl Court (NDPS Act Cases) / Addl District & Sessions Court ,Vatakara Vice SI No 1.
5. Smt.Vidya. P. V (PEN: 848863) L. D.Typist , District Court, Kozhikode is promoted as U. D Typist and posted as such to same Court.
6. Smt. Salima.P.K (PEN:905593) L.D.Typist , Sub Court, Koyilandy is transferred and posted as such to Sub Court, Vatakara Vice SI No 4.

The incumbents are not entitled for Joining time . The Presiding officers concerned are directed to relieve the incumbents forthwith. The posting of substitute to Serial No 2 will be made later.

Sd/-

DISTRICT JUDGE

To

1. The Spl Judge (NDPS Act Cases) / Addl District & Sessions Court ,Vatakara .
2. The Chairman, Waqf Tribunal, Kozhikode.
3. The Sub Judge, Koyilandy/ Vatakara.
4. The Munsiff, Vatakara.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
- 5 . Sec.B1, District Court, Kozhikode .

//True Copy/ Forwarded/By Order//


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